## GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2637 ANSWERED ON:10.12.2012 HIGH SECURITY REGISTRATION PLATES Rajaram Shri Wakchaure Bhausaheb

## Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has notified any scheme with regard to fitment of High Security Registration Plates (HSRP) in all categories of motor vehicles;
- (b) if so, the details thereof along with the implementation schedule of the said scheme, State-wise; and
- (c) the State-wise details of the progress achieved in this regard?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (c) Rule 50 of Central Motor Vehicles Rules, 1989 (CMVRs) mandates fitment of High Security Registration Plates (HSRP) in all categories of new as well as in-use motor vehicles. The Central Government has notified the standards and specifications of HSRP, notified the testing agencies that are to test the plates based on the prescribed specifications and issue type approval certificate to vendors and notified the date of implementation. Implementation of the scheme, in accordance with the provisions of CMVRs, is the responsibility of the State Government/Union Territory Administrations.

Initially, the scheme came into force from 28.9.2001 for new vehicles and within a period of two years thereafter in respect of already registered vehicles. The date of implementation was, however, shifted from time to time due to various reasons. The date of implementation was lastly extended by this Ministry to 31st October, 2006 for newly registered vehicles and within a period of two years thereafter in respect of already registered vehicles. Later on, the matter went to the Hon'ble Supreme Court, and the Hon'ble Supreme Court directed all the States and Union Territories to implement the scheme by 30th April, 2012 for newly registered vehicles and by 15th June, 2012 for in-use vehicles. The process of fitment of High Security Registration Plates is presently at various stages of implementation in the different States/Union Territories.